

INFORMATION RELATING TO
National Green Tribunal

UNDER SECTION 4(1) (B) OF THE
RIGHT TO INFORMATION ACT, 2005



(Updated as on 01.06.2020)

(Principal Bench)

FaridkotHouse, CopernicusMarg,
New Delhi-110001

2020



RTI MANUAL Under Section 4(1) (b)

Section 4 (1) (b) (i)

The Particulars of its organization, functions and duties.

***The National Green Tribunal
Act, 2010 and the establishment
of The National Green Tribunal:***

The National Green Tribunal was established under Section 3 of the National Green Tribunal Act, 2010 (No. 19 of 2010 and came into force on 18th of October 2010) for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.

As per Section 4 (1) of the Act, the Tribunal shall consist of :-

- A full time chairperson;
- Ten to Twenty full time Judicial Members;
- Ten to Twenty full time Expert Members

Vide Notification F. No. 17(4)2010-PL/NGT(Vol.IV) dated 10th August 2017, the Central Government Specified the following ordinary places of sitting of the National Green Tribunal which shall exercise jurisdiction in the area indicate against each:

	Zone	Place of Sitting	Territorial Jurisdiction
1.	Northern	Delhi (Principal Bench)	Uttar Pradesh, Uttarakhand, Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir, Goa, National Capital Territory of Delhi and Union Territory of Chandigarh, Daman and Diu and Dadra and Nagar Haveli
2.	Western	Pune	Maharashtra, Gujarat.
3.	Central	Bhopal	Madhya Pradesh, Rajasthan and Chhattisgarh.
4.	Southern	Chennai	Kerala, Tamil Nadu, Andhra Pradesh, Karnataka, Union Territories of Puducherry and Lakshadweep.
5.	Eastern	Kolkata	West Bengal, Odisha, Bihar, Jharkhand, Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Union territory of Andaman and Nicobar Islands.
Note:- As per the order dated 11.10.2017 of Hon'ble High Court of Bombay at Goa Bench in PIL Writ Petition No. 22 of 2017, Goa will be under the jurisdiction of Western Zone Bench at Pune.			

**Establishment
of the National
Green Tribunal
w.e.f. 18th of
October 2010**

The National Green Tribunal was established on 18th October, 2010 with the appointment of Sh. Justice L. S. Panta, Former Judge of Supreme Court as the first Chairperson of the National Green Tribunal but he resigned in October, 2011 and w.e.f. 1st January, 2012 Hon'ble Mr. Justice A.S. Naidu was authorized to act as the Chairperson of the National Green Tribunal as the vacancy in the office had fallen vacant due to the resignation vide Notification dated 31st December, 2011.

**The Principal
Bench**

The Principal Bench at New Delhi was initially set-up at two places.

- 13. The Principal Bench** at Van Vigyan Bhawan, Sector-V, R. K. Puram, New Delhi.
(ii) Bench-1 at Tirkoot Building, Bhikaji Cama Place, New Delhi.

- **On 18th October, 2013** Principal Bench shifted to Faridkot House, Copernicus Marg, New Delhi-110001.

**Commencement
of Southern Zone
Bench, Chennai**

Commencement of Southern Zone Bench at Chennai

With effect from 1st of November, 2012 Southern Zone Bench was constituted with :

1. Hon'ble Mr. Justice M. Chockalingam Judicial Member
2. Prof. Dr. R. Nagendran Expert Member

**Commencement
of Second Bench
of Southern Zone
Bench, Chennai**

Commencement of Second Bench of Southern Zone Bench at Chennai

With effect from 23rd of March, 2015, Second Bench of Southern Zone Bench was constituted with :

1. Hon'ble Mr. Justice Dr. P. Jyothimani Judicial Member
2. Hon'ble Mr. P. S. Rao Expert Member

*Commencement
of Central Zonal
Bench, Bhopal*

Commencement of Central Zone Bench at Bhopal

With effect from 7th of April, 2013, Central Zone Bench was constituted with :

- | | |
|---|-----------------|
| 1. Hon'ble Mr. Justice P. Jyothimani | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyutrao Deshpande | Expert Member |

*Commencement
of Western
Zonal Bench,
Pune*

Commencement of Western Zone Bench at Pune

With effect from 25th of August, 2013, Western Zone Bench was constituted with :

- | | |
|---|-----------------|
| 1. Hon'ble Mr. V.R. Kingaonkar | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyutrao Deshpande | Expert Member |

*Commencement
of Eastern Zonal
Bench, Kolkata*

Commencement of Eastern Zone Bench at Kolkata

With effect from 24th of May, 2014, Eastern Zone Bench was constituted with :

- | | |
|--------------------------------------|-----------------|
| 1. Hon'ble Mr. Justice P. Jyothimani | Judicial Member |
| 2. Hon'ble Prof. (Dr.) P. C. Mishra | Expert Member |

*Appointment,
Tenure, Salaries
and terms of
conditions, and
the procedure
for enquiry of
charges of the
Chairperson,
Judicial and
Expert Member*

The appointment of the Chairperson and the Members

- The Chairperson, Judicial Members and Expert Members of the Tribunal shall be appointed by the Central Government for a term of 5 years.
- The Chairperson shall be appointed by the Central Government in consultation with the Chief Justice of India.
- The Judicial Members and Expert Members of the Tribunal shall be appointed on the recommendations of the Selection Committee, in the manner as prescribed in the Rules, notified by MoEF.
- Their salaries, terms and conditions of service and the procedure for enquiry of charges against them are also detailed in the rules notified on 26th November, 2010. (details that of available on the website of MoEF).

*Status of the
appointment of
the Hon'ble
Chairperson,
Hon'ble Judicial
Members and
Hon'ble Expert
Members*

The Appointment of PRESENT HON'BLE CHAIRPERSON:

Hon'ble Mr. Justice Adarsh Kumar Goel, Judge, Supreme Court of India has been appointed as Chairperson of the National Green Tribunal vide notification No. S.O.No. 3325€ dated 06.07.2018.

FORMER HON'BLE CHAIRPERSON

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Mr. Justice L.S. Panta	18.10.2010	17.10.2011
2.	Hon'ble Mr. Swatanter Kumar	20.12.2012	19.12.2017

PRESENT HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
2.	Hon'ble Mr. Justice Raghuvendra S. Rathore	16.01.2016	30.06.2020
3.	Hon'ble Mr. Justice Sonam Phintso Wangdi	22.01.2016	24.10.2020
4.	Hon'ble Mr. Justice K. Ramakrishnan	19.11.2018	18.09.2023
5.	Hon'ble Mr. Justice Sheo Kumar Singh	16.03.2020	17.01.2021

PRESENT HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Dr. Satyawan Singh Garbyal	13.01.2016	29.07.2020
2.	Hon'ble Dr. Nagin Nanda	01.03.2017	28.02.2022
3.	Hon'ble Shri Saibal Dasgupta	01.11.2019	31.10.2022
4.	Hon'ble Shri Siddhanta Das	01.01.2020	31.12.2022

FORMER HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Mr. Justice A. Satyanarayan Naidu (Acting Chairperson w.e.f. 01.01.2012 to 19.12.2012)	02.06.2011	31.01.2013
2.	Hon'ble Mr. Justice C.V. Ramulu	05.05.2011	20.09.2012
3.	Hon'ble Mr. Justice Amit Talukdar	18.04.2012	01.07.2012
4.	Hon'ble Mr. Justice M. Chokalingam	04.05.2012	16.02.2016
5.	Hon'ble Mr. Justice V.R. Kingaonkar	01.08.2012	30.01.2016
6.	Hon'ble Dr. Justice P. Jyothimani	24.12.2012	25.10.2017
7.	Hon'ble Mr. Justice Umesh Dattatraya Salvi (Acting Chairperson w.e.f. 20.12.2017 to 13.02.2018)	14.02.2013	13.02.2018
8.	Hon'ble Mr. Justice S.N. Hussain	22.07.2013	07.10.2014
9.	Hon'ble Mr. Justice Dalip Singh	24.07.2013	17.11.2017
10.	Hon'ble Mr. Justice B.S. Reddy	12.09.2013	24.10.2013
11.	Hon'ble Mr. Justice M.S. Nambiar	09.10.2013	02.01.2018
12.	Hon'ble Mr. Justice Pratap Kumar Ray	24.09.2014	30.06.2016
13.	Hon'ble Dr. Justice Jawad Rahim	08.02.2016	01.09.2019

FORMER HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Prof.(Dr.) R. Nagendran	05.05.2011	11.05.2016
2.	Hon'ble Dr. D.K. Agrawal	05.05.2011	05.05.2016
3.	Hon'ble Mr. Vijai Sharma	05.05.2011	01.03.2012
4.	Hon'ble Dr. G.K. Pandey	05.05.2011	04.01.2015
5.	Hon'ble Prof. (Dr.) P.C. Mishra	16.11.2012	15.11.2017
6.	Hon'ble Mr. P.S. Rao	16.11.2012	15.11.2017
7.	Hon'ble Prof. A.R. Yousuf	23.11.2012	27.08.2016
8.	Hon'ble Mr. Ranjan Chatterjee	02.01.2013	08.10.2017
9.	Hon'ble Mr. Bikram Singh Sajwan	07.01.2013	09.12.2017
10.	Hon'ble Dr. Ramesh Chandra Trivedi	06.02.2013	26.12.2014
11.	Hon'ble Dr. Ajay Achyutrao Deshpande	18.03.2013	14.07.2017

POWERS***Financial and Administrative Powers of Chairperson***

As per Section 13 of the Act, the Chairperson of the Tribunal shall exercise such financial and administrative powers as may be vested in him under the rules made by the Central Government:

Provided that the Chairperson may delegate such of his financial and administrative powers, as he may think fit, to any Judicial Member or Expert Member or officer of the Tribunal subject to the condition that the Member or such officer, while exercising such delegated power, continues to act under the direction, control and supervision of the Chairperson.

Financial Powers of Chairperson

Vide Notification dated 4th April, 2011 (G.S.R. 295 (E)), in exercise of the powers conferred by Section 13 read with Clause (i) of sub-section (2) of Section 35 of the National Green Tribunal Act, 2010, the Central Government vide Rule 4 notified that the Chairperson shall have the same powers as are conferred on a Head of the Department of the Central Government in respect of the Delegation of Financial Power Rules, 1978, the Central Financial Rules, 1963, the Fundamental and Supplementary Rules, the Central Civil Services (Leave) Rules, 1972, the Central Civil Services (Joining Time) Rules, 1979, the Central Civil Services (Conduct) Rules, 1964, the Central Civil Service (Classification, Control and Appeal) Rules, 1965, and the General Provident Fund (Central Services) Rules, 1960 :

Provided that the exercise of the financial powers shall be subject to any procedural or other instructions issued from time to time by the Government .

Provided further that in respect of matters not within the competence of the Chairperson, concurrence of the Ministry of Finance (E) or any other authority shall be obtained by the Chairperson through the Ministry of Environment and Forests.

Head of the Department (HOD)

As per Order dated 29.06.2012, of J.S. to GOI, the Chairperson, NGT shall have the powers to exercise, not exceeding those vested in the Department, as specified in Schedules V & VI of Delegation of Financial Power Rules, 1978 with immediate effect and until further orders.

Head of the Office (HOO)

Presently, Shri. Ashu Garg, Registrar General is HoO, who was appointed as HoO vide Order No. NGT/PB/29/Admn/2015/36 dated 14.01.2020 by the Hon'ble Chairperson, in view of the provisions of Section 13 of the Act.

Administrative Powers of Chairperson

Vide Rule 3 of the above Notification, Powers of Chairperson related to posting or transfer of a Member

- (1) The Chairperson shall have the power to post a Member at a particular ordinary place of sitting of the Tribunal.
- (2) The Chairperson, depending on the contingency, shall have the power to transfer any Member from one ordinary place of sitting to another place of sitting by a speaking order.

JURISDICTION**Jurisdiction Power and Proceedings of the Tribunal**

1. As per Section 14 (1) of the Act, the Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I (Refer the NGT Act for details).

(2) The Tribunal shall hear the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.

2. Appellate jurisdiction under section 16 of the Act.

As per Section 15 (1) of the Act, the Tribunal may, by an order, provide,-

- (a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule 1 (including accident occurring while handling any hazardous substance);
- (b) for restitution of property damaged;
- (c) for restitution of the environment for such area or areas, as the Tribunal may think fit.

Section 4 (1) (b) (ii)

Powers and duties of the officers and employees

The powers of the officers and employees are derived from the NGT Act, 2010 and various Government Rules, instructions, exclusive orders etc. issued from time to time.

Staff of the Tribunal

As per Section 12 (1) of the Act, the Central Government shall determine the nature and categories of the officers and other employees required to assist the Tribunal in the discharge of its functions.

- (2) The recruitment of the officers and other employees of the Tribunal shall be made by the Chairperson in such manner as may be prescribed.
- (3) The officers and other employees of the Tribunal shall discharge their functions under the general superintendence of the Chairperson.
- (4) The salaries and allowances and conditions of service of the officers and other employees of the Tribunal shall be such as may be prescribed.

Sanctioned Strength of the Employees

Vide order dated 12th May, 2011 of Director (PL), it was informed that the Ministry of Environment & Forests with concurrence with the Ministry of Finance (Department of Expenditure) has sanctioned a total number of 95 posts in 13 categories of the Officers and Employees of the National Green Tribunal (NGT).

Further vide Order dated 18.01.2013 & Notification dated 18.01.2013, 21 posts of Drivers were also sanctioned and recruitment rules were notified on 17.04.2013. Further vide Letter dated 18.09.2013 of MoEF, 4 additional posts of Registrar were sanctioned. Further, vide Order dated 03.09.2014, MoEF & CC accorded sanctioned for creation of 41 posts in the National Green Tribunal. Subsequently vide order dated 14.03.2016, sanction was accorded for five posts of Senior Accountants.

Thus, the sanctioned posts of the officers & employees of the NGT are as follows :

POSITION OF STAFF IN NGT AS ON 01.06.2020**Sanctioned Strength- 166****Filled up: 102****Vacant: 64**

Sr No	Name of the Post	Level in Pay Matrix	Pay Band	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remarks
1	Registrar	Level-13(123100-215900/-)	PB-4	Rs.8700	5	5	0	Kindly refer to SCI Orders dated 12.05.2011, 03.05.2012 & 29.11.2013 passed in SLP (Civil) No. 12065/2009 in re. UOI Vs. VimalBhat&Ors.
2	Deputy Registrar	Level-12(78800-209200/-)	PB-3	Rs.7600	5	3	2	
3	Assistant Registrar	Level-11(67700-208700/-)	PB-3	Rs.6600	5	1	4	
4	Dy. Controller of Accounts	Level-11(67700-208700/-)	PB-3	Rs.6600	1	1	0	
5	PPS	Level-11(67700-208700/-)	PB-3	Rs.6600	1	0	1	
6	Accounts Officer	Level-9(Rs.53100-167800/-)	PB-2	Rs.5400	1	0	1	
7	Hindi Officer	Level-9(Rs.53100-167800/-)	PB-2	Rs.5400	1	0	1	
8	Section Officer	Level-8(Rs.47600-151100/-)	PB-2	Rs.4800	11	3	8	
9	Private Secretary	Level-8(Rs.47600-151100/-)	PB-2	Rs.4800	21	0	21	
10	Assistant (Judicial)	Level-7(Rs.44900-142400/-)	PB-2	Rs.4600	17	11	06	Two Asst Jud. Are on lien One Asst Jud case pending before Tribunal (CAT)
11	Librarian	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	3	2	One Asst Jud. Are on lien
12	Hindi Translator	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	4	1	
13	Stenographer (Grade-I)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	21	10	11	One steno have been sent on deputation
14	Sr. Accountant (New Posts)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	0	5	
15	Accountant	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	5	5	0	
16	Stenographer Grade-II	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	12	9	3	
17	Staff Car Driver (Special Grade)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	1	0	1	
18	Staff Car Driver Grade-I	Level-5(Rs.29200-92300/-)	PB-1	Rs.2800	2	0	2	
19	Staff Car Driver Grade-II	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	6	0	6	
20	Staff Car Driver Ordinary Grade	Level-2(19900-63200/-)	PB-1	Rs.1900	12	7	5	
21	Multi-Tasking Staff (New Posts)	Level-1(18000-56900/-)	PB-1	Rs.1800	24	40*	-16	
Total					166	102	64	
								*45 MTs have been appointed by the NGT as per directions of Hon'ble Supreme Court of India in its Order dated 10.10.2012 passed in SLP (Civil) No. 12065/2009 in re. UOI Vs. VimalBhai&Ors. and the same are deemed as sanctioned. Only 40 are in position at this point of time, due to resignations, terminations etc.

Functions and duties of the officers of NGT:

As per National Green Tribunal (Practices & Procedure) Rules, 2011 Rule 2(i) defines Registrar as an Officer of the Tribunal and it includes the Deputy Registrar.

The functions of the Registrar (Includes the Dy. Registrar)

Rule 7 of the above noted Rules prescribes as follow:

- (1) The Chairperson may, by general or special order, entrust the following functions to the Registrar, namely:
 - (a) to receive all applications, appeals and other documents including transferred applications or appeals;
 - (b) to decide all questions arising out of the scrutiny of the applications and appeals before they are registered;
 - (c) to require any application or appeal presented to the Tribunal to be amended for compliance with the provision of the Act or the rules made there under;
 - (d) subject to the directions of the Tribunal to fix the date of hearings and to issue notices therefor;
 - (e) to direct any formal amendment of records;
 - (f) to order grant of copies of documents to parties to the proceeding;
 - (g) to grant leave to inspect the records of the Tribunal;
 - (h) to dispose of all matters relating to the service of notices or other processes, application or appeals for the issue of fresh notices and for extending the time for filing such application or appeals, to grant time not exceeding thirty day's for filing a reply or rejoinder, if any, and to place the matter before the Tribunal for appropriate orders after the expiry of the aforesaid period;
 - (i) to requisition or transfer of any records of such suit, claim or other legal proceedings as are transferred to the Tribunal from any court or other authority;
 - (j) to receive and dispose of application for substitution, except where the substitution would involve setting aside an order of abetment;
 - (k) to receive and dispose of application by parties for return of documents; and
 - (l) to call for information and records and to inspect or cause to be inspected the registry of the other place of sittings under general or special orders as may be issued by the Chairperson from time to time.
- (2) The Official records shall be kept in the custody of the Registrar.

**The duties of
Account's
Officer**

There is no Accounts Officer at present in National Green Tribunal, Principal Bench, New Delhi.

**Outsourced
Employees**

Pending regular recruitment being a time consuming process, the NGT, *as a time gap arrangement*, has engaged contractual staff and outsourced employees.

Contractual Employees(As on 01.06.2020)

S. No.	Name of the Post	Presently Engaged	Posting
1.	Consultant and Expert	17	PB (Delhi) (12) SZB (Chennai) (4) EZB(Kolkata) (1)
2.	Office Assistant	12	PB (Delhi) (2) SZB (Chennai) (4) CZB (Bhopal) (3) WZB(Pune) (3)
3	Stenographer	5	PB (Delhi) (2) CZB (Bhopal) (1) SZB (Chennai) (2)
4.	Computer Clerk	1	PB (Delhi) (1)
5.	Court Master	1	CZB(Bhopal) (1)
6.	Assistant Librarian	1	SZB(Chennai) (1)
7.	Legal Researcher	4	PB(Delhi) (4)
8.	MTS	58	PB (Delhi) (23) SZB (Chennai) (07) CZB (Bhopal) (10) WZB (Pune) (07) EZB (Kolkata) (11)
9.	Driver	09	PB (Delhi) (4) SZB (Chennai) (1) CZB (Bhopal) (2) WZB(Pune) (1) EZB (Kolkata) (2)
Total		108	

Outsourced Employees(As on 01.06.2020)

S. No.	Name of the Post	Presently Appointed	Posting
1.	Office Assistant	09	PB (Delhi) (09)
2.	Steno	2	PB (Delhi) (2)
Total		11	

**Duties of
the
Employees**

1. **Consultants**, they are assigned duties to provide the opinion / assistance of their expertise to the officers/ staffs of the concerned sections
2. **Office Assistants** are assigned work in the courts as well as have been deputed for the administration in different sections.
3. **Computer Clerk** is to carry out the general clerical orders of the officers on computer.
4. **Stenographers** are assigned the stenography work in the court and other related works in Judicial Section and Court.
5. **MTS** are assigned the work as Multi Tasking Staff to serve in different sections as the Ushers/ Orderly/ Driver /Court Attendants / Peons / Farash

/SafaiKaramchariesetc and also as clerical staff to assist the officers of the respective sections.

6. **Drivers** are assigned the job of driving the vehicles of the Chairperson/ Members.



4(1) (b) (v)

The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions:

The Tribunal follows the rules, regulations, instructions and manuals as prescribed or framed by nodal Ministerial / Department. NO separate rules, regulations, instructions, manuals have been framed, required for the access to the public.

The rules and regulations

The NGT Act, 2010 and the rules framed therein are already available on the official website of MoEF and NGT.

Instructions

Official circulars/Orders/instructions are the internal records in the office that are issued for the general administration and exclusively for the official purposes of NGT.

Manuals and the Records(doc.) held by it or under its control or used for discharging of its functions

RTI Manuals containing all details is on the website of NGT. No other office manual being the NGT is an adjudicatory body.

Details of the Records :

A. Administrative Records

- (i) The General Registers and Files with the Administrative Branch are relating to the Administration.
- (ii) The General Registers and Files with the General Admn. are relating to the General Administration & the Store etc.
- (iii) The Registers and file with the Protocol Section are relating to Protocol facilities & Duties.

B. Accounts Records

The General Registers and the corresponding files with the accounts section are relating to the matters concerning accounts / budget of the NGT& Service matters of NGT Staff.

C. Filing Section Records

- (i) The General Registers with the Filing Section are relating to institution and the receiving of the transferred cases that are to be placed before the Benches of the Tribunal.
- (ii) Six Forms, I to VI as prescribed under rule 8(1) ,Under sec. 18(l) read with Sections 14,15,16 & 17 of the NGT Act, 2010), under rule 8(4), rule 10, rule 34 and rule 29 respectively are relating to the procedure and business of the Tribunal.
- (iii) The Judicial files and the relevant judicial records of the cases are for placing before the Benches for hearing as per the Cause List prepared on day to day basis. (Cause List available on the Website)
- (iv) Orders / judgments delivered by the Benches.The same are also available on the official website of NGT (www.greentribunal.gov.in) and in Judgment Today (NGT) and are available for access for the public.

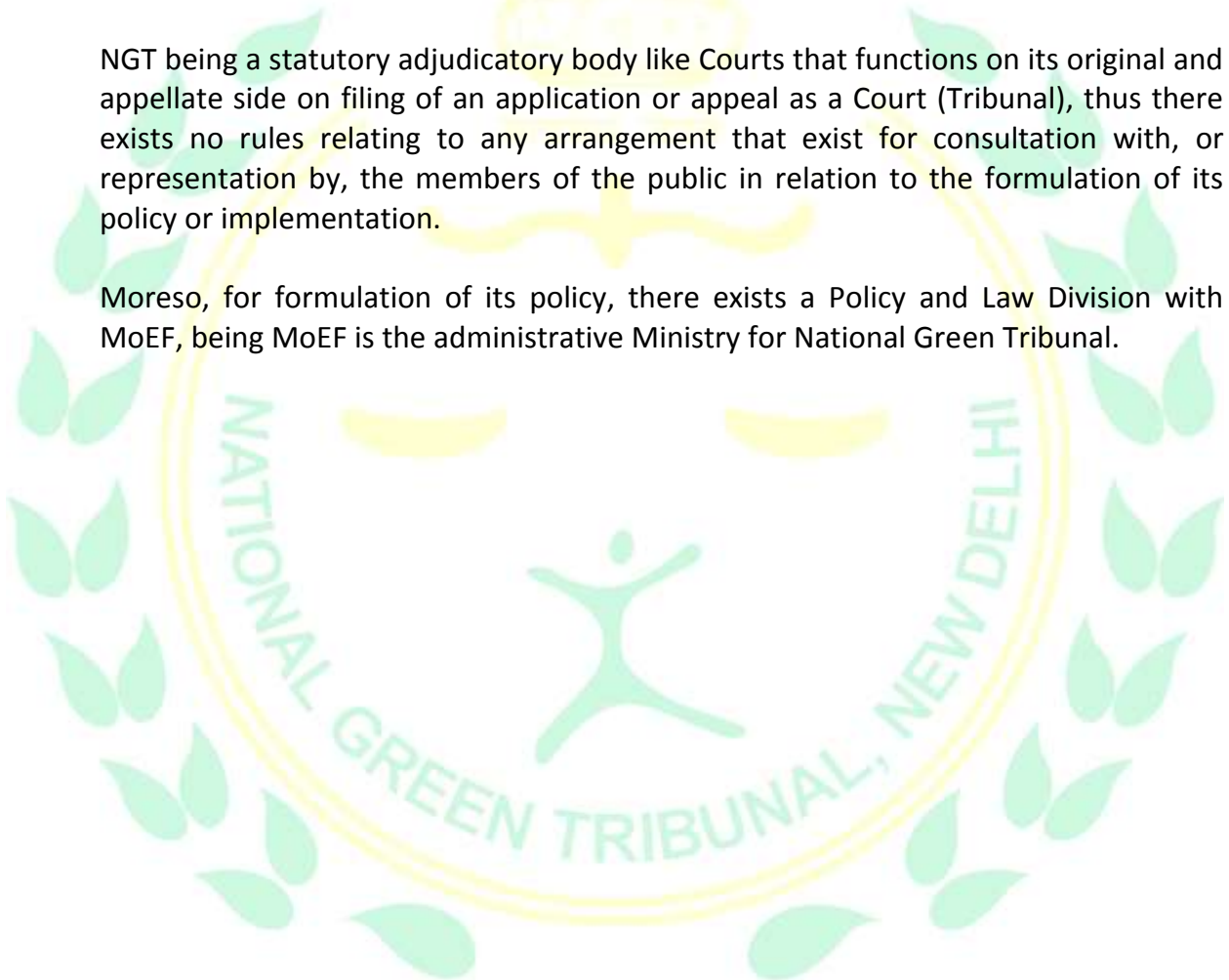
4 (1) (b) (vi)***A statement of the categories of documents that are held by it or under its control.***

The categories of documents are the same as detailed in the column of *records* above mentioned in 4 (1) (b) (v).

4 (1) (b) (vii)***The particulars of any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof :***

NGT being a statutory adjudicatory body like Courts that functions on its original and appellate side on filing of an application or appeal as a Court (Tribunal), thus there exists no rules relating to any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation.

Moreso, for formulation of its policy, there exists a Policy and Law Division with MoEF, being MoEF is the administrative Ministry for National Green Tribunal.



4 (1) (b) (viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice.

The following Committees are constituted for effective and smooth functioning of NGT.

1. ADMINISTRATIVE COMMITTEE:

1. Hon'ble Mr. Justice Raghuvendra S. Rathore, Judicial Member	Chairman
2. Hon'ble Dr. Satyawani Singh Garbyal, Expert Member	Member

2. FINANCE COMMITTEE:

1. Hon'ble Mr. Justice Sonam Phintso Wangdi	Member
2. Hon'ble Dr. Satyawani Singh Garbyal, Expert Member	Member

- 3. Vide Office Memorandum No. NGT (PB)/DR/2018-19/30/418, dated 15.05.2018, the Complaints Committee against sexual harassment of women at work place in the National Green Tribunal implementation has been constituted.**

4. TENDER COMMITTEE:

1. Hon'ble Dr. Nagin Nanda, Expert Member	Chairman
2. Sh. Ashu Garg, Registrar General	Member

5. Local Purchase Committee

1. Sh. Mohit, Assistant Registrar	Member
2. Sh. R. Renganathan, Consultant	Member
3. Smt. Anshumala, Hindi Translator	Member
4. Sh. Shivom Vashistha, Accountant	Member

6. MEDICAL COMMITTEE:

1. Sh. Sita Ram Dheer, Consultant	Member
2. Sh. Meghshyam Sharma, Consultant	Member

(OFFICERS / STAFFS)

Position of Existing Staff (Regular/Contractual) in Principal Bench, NGT AS ON 01.01.2020			
Sl	Name	Designation	Status
1.	Ashu Garg	REGISTRAR GENERAL	Deputation
2.	SUKHDA PRITAM	Dy. REGISTRAR	Deputation
3.	Manisha Tripathy	Dy. REGISTRAR	Deputation
4.	MOHIT	ASST REGISTRAR	Deputation
5.	Rajesh Sachdeva	DCA	Deputation
6.	MR. ACHAL SAKHUJA	SECTION OFFICER	Regular
7.	KOMAL JAIN YADAV	SECTION OFFICER	Regular
8.	ANJU	STENO GRADE-I	Regular
9.	AVINASH THAKUR	STENO GRADE-I	Regular
10.	NITIN TANGANIA	STENO GRADE-I	Regular
11.	ANKIT MINOCHA	STENO GRADE-I	Regular
12.	RAJNI PRUTHI	STENO GRADE-I	Regular
13.	MOHIT NAGPAL	STENO GRADE-I	Regular
14.	ANITA KUMAR	STENO GRADE-I	Regular
15.	PRACHI NAUTIYAL	STENO GRADE-I	Regular
16.	SUBHASH CHANDRA NITHARWAL	STENO GRADE-I	Regular
17.	PREETI SARIN	STENO GRADE-I	Regular
18.	ANSHU MALA	HINDI TRANSLATOR	Regular
19.	BRAJESH KUMAR YADAV	HINDI TRANSLATOR	Regular
20.	MANOJ KUMAR	ASSISTANT (JUDICIAL)	Regular
21.	PRERNA GOYAL	ASSISTANT (JUDICIAL)	Regular
22.	NAVEEN KUMAR SINGH	ASSISTANT (JUDICIAL)	Regular
23.	VINOD MEENA	ASSISTANT (JUDICIAL)	Regular
24.	AMIT KUMAR,	ASSISTANT (JUDICIAL)	Regular
25.	VIJAY KUMAR SINGH	ASSISTANT (JUDICIAL)	Regular
26.	DINESH M	LIBRARIAN	Regular
27.	SHIVOM VASHISTHA	ACCOUNTANT	Regular
28.	JYOTI GAUTAM	STENO GRADE-II	Regular
29.	HIMANSHU BIST	STENO GRADE-II	Regular
30.	DHARAMVIR	STENO GRADE-II	Regular
31.	SHILPA NAGPAL	STENO GRADE-II	Regular
32.	Mr. PUNEET UNIYAL (POSTED IN PB FROM CZB)	STENO GRADE-II	Regular
33.	AVINASH GAUTAM	STENO GRADE-II	Regular
34.	NARENDER SINGH	DRIVER	Regular
35.	ARJUN KUMAR MAURYA	DRIVER	Regular
36.	MUKESH KUMAR	DRIVER	Regular
37.	PRAVESH KUMAR	DRIVER	Regular
38.	DHEERAJ	DRIVER	Regular
39.	NAND KISHORE	DRIVER	Regular
40.	NARENDER	DRIVER	Regular
41.	GEETA JOSHI	MTS	Regular
42.	Y. NARAYAN	MTS	Regular
43.	LAXMI NARAYAN SHARMA	MTS	Regular
44.	VINAY KUMAR	MTS	Regular
45.	VINAY KUMAR	MTS	Regular
46.	SANJAY KUMAR	MTS	Regular
47.	ARUN KUMAR	MTS	Regular

48.	VIKRAM SINGH	MTS	Regular
49.	ARJUN SINGH	MTS	Regular
50.	LATA PUJARI	MTS	Regular
51.	LALIT DUTT PATHAK	MTS	Regular
52.	AMRESH SINGH	MTS	Regular
53.	N KARTHIK	MTS	Regular
54.	MANSAB ALI	MTS	Regular
55.	MUKESH SINGH RAWAT	MTS	Regular
56.	ASHISH SHARMA	MTS	Regular
57.	JITENDER KUMAR	MTS	Regular
58.	MOHD. JUNED KHAN	MTS	Regular
59.	PRABHAT KUMAR	MTS	Regular
60.	DHARMENDRA KUMAR	MTS	Regular
61.	DHEERENDER KUMAR GUPTA	MTS	Regular
62.	BADRI PRASAD YADAV	MTS	Regular
63.	YAQOOB BHATT	MTS	Regular
64.	RAJU GIRI	MTS	Regular
65.	PRAVEEN KUMAR	MTS	Regular
66.	ASHOK KUMAR	MTS	Regular
67.	JANAK RAJ	MTS	Regular
68.	LEELU	MTS	Regular
69.	PRAMOD	MTS	Regular
70.	OM PRAKASH	MTS	Regular
71.	NATHO NAG	MTS	Regular
72.	ASHWANI KUMAR	MTS	Regular
73.	DEEPMALA	MTS	Regular
<u>Contractual</u>			
1.	BIRJU SINGH CHAUHAN,	CONSULTANT	Contractual
2.	SUBHASH CHANDER	CONSULTANT	Contractual
3.	R RENGANATHAN	CONSULTANT	Contractual
4.	S R DHEER	CONSULTANT	Contractual
5.	JUGMOHAN LAL YADAV	CONSULTANT	Contractual
6.	ASHOK KUMAR S/O RAGHU NATH	CONSULTANT	Contractual
7.	ASHOK KUMAR S/O WAZIR CHAND	CONSULTANT	Contractual
8.	MEGHSHYAM SHARMA	CONSULTANT	Contractual
9.	Sushil Sharma	CONSULTANT	Contractual
10.	RANJEET SINGH ASWAL	CONSULTANT	Contractual
11.	PRATIMA AKOLKAR	ENV. EXPERT	Contractual
12.	PREMANSHU SHEKHAR	CONSULTANT (MEDIA)	Contractual
13.	Ayushi Nagar	Legal Researcher	Contractual
14.	Shivangi Chaturvedi	Legal Researcher	Contractual
15.	Nitisha Ratnam	Legal Researcher	Contractual
16.	Kaustav Dhar	Legal Researcher	Contractual
17.	GOPAL SINGH	COMPUTER CLERK	Contractual
18.	ANKIT SURI	OFFICE ASST.	Contractual
19.	CHANDAN KUMAR	OFFICE ASST.	Contractual
20.	POOJA KANDARI	STENOGRAPHER	Contractual
21.	SANDEEP	DRIVER	Contractual
22.	CHANDRA SHEKHAR	DRIVER	Contractual
23.	SUNIL KUMAR	DRIVER	Contractual
24.	RAHUL KR SURYAVANSHI	MTS	Contractual

25.	MANAS RAUT	MTS	Contractual
26.	BITTU BHATTI	MTS	Contractual
27.	BHANU PRATAP SINGH	MTS	Contractual
28.	VINOD KUMAR	MTS	Contractual
29.	DINESH KUMAR	MTS	Contractual
30.	RAJESH RAJOURIA	MTS	Contractual
31.	RANJEET RAJOURIA	MTS	Contractual
32.	ANIL MURAAL	MTS	Contractual
33.	AJAY PAL	MTS	Contractual
34.	DEEPAK THAKUR	MTS	Contractual
35.	PRATAP SINGH GUSAIN	MTS	Contractual
36.	VEENA	MTS	Contractual
37.	SANJAY KUMAR	MTS	Contractual
38.	MANOJ KUMAR	MTS	Contractual
39.	SARITA	MTS	Contractual
40.	SWAROOP RAWAT	MTS	Contractual
41.	ANOOB KUMAR	MTS	Contractual
42.	PRADEEP KUMAR	MTS	Contractual
43.	RANJAN YADAV	MTS	Contractual
44.	SHYAM SUNDAR SHARMA	MTS	Contractual
45.	Rajesh Singh	MTS	Contractual
46.	Rama Devi	MTS	Contractual
Outsource			
1.	RASHMI	PA/STENO	Outsource
2.	VIDHI	STENO	Outsource
3.	AVINASH KUMAR	OFFICE ASST.	Outsource
4.	BHANU JOSHI	OFFICE ASST.	Outsource
5.	DINESH KUMAR	OFFICE ASST.	Outsource
6.	RENU SHARMA	OFFICE ASST.	Outsource
7.	Juhi	OFFICE ASST.	Outsource
8.	Vikas Gawai	OFFICE ASST.	Outsource
9.	Pritam Srivastava	OFFICE ASST.	Outsource
10.	MS. DIPALI GOYAL	OFFICE ASST.	Outsource
11.	MS. NIHARIKA JAIN	OFFICE ASST.	Outsource
Position of Existing Staff (Regular/Contractual) in Southern Zonal Bench (Chennai), NGT AS ON 01.01.2020 (National Green Tribunal, Southern Zone Bench, Kalas Mahal, Chepauk, Chennai)			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	TMT. S. MEENAKUMARI	REGISTRAR	DEPUTATION
2.	MR. R. RAMESH	DEPUTY REGISTRAR	DEPUTATION
3.	MS. J. POORNIMA	HINDI TRANSLATOR	REGULAR
4.	MR. VIVEK SANKAR	ASSISTANT (JUDICIAL)	REGULAR
5.	MS. GEETHU S. THOTTAMMARIYIL	ASSISTANT (JUDICIAL)	REGULAR
6.	MR. SARAVANAN	LIBRARIAN	REGULAR
7.	MR. SANTOSH KUMAR	ACCOUNTANT	REGULAR

8.	MR. R. SUBBURAM	CONSULTANT	CONTRACTUAL
9.	MS. E. GAJALAKSHMI	CONSULTANT	CONTRACTUAL
10.	MS. G. VASANTHI	CONSULTANT	CONTRACTUAL
11.	MR. K. RAJAMANICKAM	CONSULTANT (STENO)	CONTRACTUAL
12.	MR. K. THIRUMOORTHY	LIBRARY ASSISTANT	CONTRACTUAL
13.	MR. A. AMALRAJ SEKAR	CONSULTANT	CONTRACTUAL
14.	MR. V. PADMANABHAN	CONSULTANT (STENO)	CONTRACTUAL
15.	MR. K. KOTHANDARAMAN	CONSULTANT (STENO)	CONTRACTUAL
16.	MR. M. SIVARAMAN	CONSULTANT	CONTRACTUAL
17.	MR. P. ALAGU	CONSULTANT(STENO)	CONTRACTUAL
18.	MS. R. MUTHULAKSHMI	OFFICE ASSISTANT	CONTRACTUAL
19.	MR. K.MADHAVAN	OFFICE ASSISTANT	CONTRACTUAL
20.	MR. MG. RAMACHANDRAN	OFFICE ASSISTANT	CONTRACTUAL
21.	A. JEYA GANDHI	OFFICE ASSISTANT/ DATA ENTRY OPERATOR	CONTRACTUAL
22.	Sh. Narender	Driver	Regular
23.	MR. D. MOHAN KUMAR	MTS	REGULAR
24.	MR. ABDUL RAHIM	MTS	REGULAR
25.	MR. P. SHANMUGASUNDARAM	MTS	REGULAR
26.	MR. B. SARAVANAN	MTS	REGULAR
27.	MR. B. HAROON	MTS	REGULAR

28.	Vinay Kumar	MTS	Regular
29.	MR. S. ASHOK	MTS	CONTRACTUAL
30.	MR. K. MAHADEVAN	MTS	CONTRACTUAL
31.	MR. SOLAIALAGAN A.	MTS	CONTRACTUAL
32.	MR. S. VINOTH	MTS	CONTRACTUAL
33.	MR. S. MUTHU KUMAR	MTS	CONTRACTUAL
34.	I. THANGARAJ	MTS	CONTRACTUAL
35.	MR. SAM SUNDER K.	MTS	CONTRACTUAL
36.	MR. A. CHRISTY RAJ SUJITH	DRIVER	CONTRACTUAL



Position of Existing Staff (Regular/Contractual) in Central Zonal Bench (Bhopal), NGT AS ON 01.01.2020 (State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462 011 (Madhya Pradesh))			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	MR. Anil Kumar Agrawal	REGISTRAR	DEPUTATION
2.	MR. SHAILESH KUMAR SHARMA	SECTION OFFICER	REGULAR
3.	MS. ARTHI PURNAVATI	HINDI TRANS.	REGULAR
4.	MR. MOHD ARIF	ACCOUNTANT	REGULAR
5.	MR. MAHENDRA SRIVASTAVA	STENO. GR.-II (HINDI)	REGULAR
6.	MR. VINOD SINGH RAWAT	MTS	REGULAR
Contractual Staff			
7.	MS. KAVITA GURELE	STENOGRAPHER	CONTRACTUAL
8.	MS. SWATI ABHYANKAR	OFFICE ASSISTANT	CONTRACTUAL
9.	MR. MUKESH PRAJAPATI	OFFICE ASSISTANT	CONTRACTUAL
10.	MR. AZAM KHAN	OFFICE ASSISTANT	CONTRACTUAL
11.	MS. VANDANA JAIN	COURT MASTER	CONTRACTUAL
12.	MR. CHAITANYA PATHAK	MTS	CONTRACTUAL
13.	MR. IQBALUDDIN	MTS	CONTRACTUAL
14.	MR. KAILASH NARAYAN BHARGAVA	MTS	CONTRACTUAL
15.	MR. PAWAN KUMAR SHUKLA	MTS	CONTRACTUAL
16.	MR. BHUPENDER KUMAR UIKE	MTS	CONTRACTUAL
17.	MR. SAMADHAN BORDE	MTS	CONTRACTUAL
18.	MR. SANTOSH KUMAR SHUKLA	MTS	CONTRACTUAL
19.	MR. SURYA PRAKASH ROHIT	MTS	CONTRACTUAL
20.	MR. KAWAR LAL	MTS	CONTRACTUAL

21.	MR. RAJKUMAR VISHWAKARMA	MTS	CONTRACTUAL
22.	MR. SURESH SADANE	DRIVER	CONTRACTUAL
23.	MR. AKHILESH SEN	DRIVER	CONTRACTUAL



Position of Existing Staff (Regular/Contractual) in Western Zonal Bench (Pune), NGT AS ON 01.01.2020 (Western Zone Bench, New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	MR. S. N. RAJURKAR	REGISTRAR	DEPUTATION
2.	MS. ELIZA GUPTA	ASSISTANT(JUDICIAL)	REGULAR
3.	MR. PRASANTA KUMAR SAHA	ACCOUNTANT	REGULAR
4.	MR. PARINAV KUMAR,	STENO. GR. -II	REGULAR
5.	MR. MAHESH M. AMBARLE	OFFICE ASSISTANT	CONTRACTUAL
6.	MR. PRATHAMESH KASHINATH KATTE	OFFICE ASSISTANT	CONTRACTUAL
7.	MR. SUDHIRCHANDRA PURUSHOTTAM PATIL	OFFICE ASSISTANT	CONTRACTUAL
8.	MR. SANDIP SONAWANE	MTS	CONTRACTUAL
9.	MR. BHAGWAN V. PADUL	MTS	CONTRACTUAL
10.	MR. VINAYAK SINKAR	MTS	CONTRACTUAL
11.	MR. RAJESH TANAJI BHONSALE	MTS	CONTRACTUAL
12.	MR. MANIK RAUT	MTS	CONTRACTUAL
13.	MR. VIKAS THOTE	MTS	CONTRACTUAL
14.	MS. SWAPNALI SOPAN PARTE	MTS	CONTRACTUAL

15.	MR. DATTATRAY BHAGWAT PARADE	DRIVER	CONTRACTUAL



Position of Existing Staff (Regular/Contractual) in Eastern Zonal Bench (Kolkata), NGT AS ON01.01.2020 (Block-III B, 3 rd Floor of Finance Centre, Central Business District Action Area-II, PO & PS : New Town, Kolkata-700157, West Bengal)			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	MR. SUBHAYU BANERJEE	REGISTRAR	DEPUTATION
2.	MD. RAIHAN PATEL	ASSISTANT (JUDICIAL)	REGULAR
3.	Shabana Khatoon	ASSISTANT (JUDICIAL)	REGULAR
4.	MR. ARINDAM BAGCHI	LIBRARIAN	REGULAR
5.	MR. ANAND KUMAR	STENO. GR-II	REGULAR
6.	MS. VANDANA	ACCOUNTANT	REGULAR
7.	MR. UMESH CHANDRA NAYAK	MTS	REGULAR
Contractual Staff			
8.	MR. AJOY KUMAR CHINYA	CONSULTANT	CONTRACTUAL
9.	MR. BISWARUP ROY	MTS	CONTRACTUAL
10.	MR. BIKRAM SAHU	MTS	CONTRACTUAL
11.	MR. SIDDHARTH SHANKAR JHA	MTS	CONTRACTUAL
12.	MR. DIBYENDU GUPTA	MTS	CONTRACTUAL
13.	MR. BISWANATH ROY	MTS	CONTRACTUAL
14.	MR. CHATTU KUMAR YADAV	MTS	CONTRACTUAL
15.	MR. ASHISH GHOSH	MTS	CONTRACTUAL

16.	MR. SAYANTAN SENGUPTA	MTS	CONTRACTUAL
17.	MR. RANJAN MAITRA	MTS	CONTRACTUAL
18.	MR. SITAL BERA	MTS	CONTRACTUAL
19.	MR. SWARUP KUMAR PYNE	DRIVER	CONTRACTUAL
20.	MR. SURAJIT PRAMANIK	DRIVER	CONTRACTUAL



4(1) (b) (x)**The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations**

The monthly Pay Structure provided for remuneration and received by each of its officers and employees

Sanctioned Strength- 166**Filled up: 102****Vacant: 64**

Sr No	Name of the Post	Pay Band	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remuneration received in Level in Pay Matrix
1	Registrar	PB-4	Rs.8700	5	5	0	Level-13(123100-215900/-) or as per Judicial Pay Commission
2	Deputy Registrar	PB-3	Rs.7600	5	3	2	Level-12(78800-209200/-)
3	Assistant Registrar	PB-3	Rs.6600	5	1	4	Level-11(67700-208700/-)
4	Dy. Controller of Accounts	PB-3	Rs.6600	1	1	0	Level-11(67700-208700/-)
5	PPS	PB-3	Rs.6600	1	0	1	Level-11(67700-208700/-)
6	Accounts Officer	PB-2	Rs.5400	1	0	1	Level-9(Rs.53100-167800/-)
7	Hindi Officer	PB-2	Rs.5400	1	0	1	Level-9(Rs.53100-167800/-)
9	Section Officer	PB-2	Rs.4800	11	3	8	Level-8(Rs.47600-151100/-)
10	Private Secretary	PB-2	Rs.4800	21	0	21	Level-8(Rs.47600-151100/-)
11	Assistant (Judicial)	PB-2	Rs.4600	17	11	6	Level-7(Rs.44900-142400/-)
12	Librarian	PB-2	Rs.4200	5	3	2	Level-6(Rs.35400-112400/-)
13	Hindi Translator	PB-2	Rs.4200	5	4	1	Level-6(Rs.35400-112400/-)
14	Stenographer (Grade-I)	PB-2	Rs.4200	21	10	11	Level-6(Rs.35400-112400/-)
15	Sr. Accountant (New Posts)	PB-2	Rs.4200	5	0	5	Level-6(Rs.35400-112400/-)
16	Accountant	PB-1	Rs.2400	5	5	0	Level-4(Rs.25500-81100/-)
17	Stenographer Grade-II	PB-1	Rs.2400	12	9	3	Level-4(Rs.25500-81100/-)
18	Staff Car Driver (Special Grade)	PB-2	Rs.4200	1	0	1	Level-6(Rs.35400-112400/-)
19	Staff Car Driver Grade-I	PB-1	Rs.2800	2	0	2	Level-5(Rs.29200-92300/-)
20	Staff Car Driver Grade-II	PB-1	Rs.2400	6	0	6	Level-4(Rs.25500-81100/-)
21	Staff Car Driver Ordinary Grade	PB-1	Rs.1900	12	7	5	Level-2(19900-63200/-)
22	Multi-Tasking Staff	PB-1	Rs.1800	24	40*	-16	Level-1(18000-56900/-)
Total				166	102	64	

for remuneratio
4 (1) (b) (xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

OBJECT HEADWISE BUDGET ALLOCATION FOR FY 2020-21

(Figures Rs. In Thousand)

SNo.	Head of Accounts	Head	B.E. 2020-21
1	3435.01.001.04.04.01	Salaries	110000
2	3435.01.001.04.04.02	Wages	10
3	3435.01.001.04.04.03	Overtime Allowance	10
4	3435.01.001.04.04.06	Medical treatment	2000
5	3435.01.001.04.04.11	Domestic Travel Expenses	8000
6	3435.01.001.04.04.12	Foreign Travel Expenses	2000
7	3435.01.001.04.04.13	Office Expenses	70000
8	3435.01.001.04.04.14	Rent Rate & Taxes	10000
9	3435.01.001.04.04.16	Publication	350
10	3435.01.001.04.04.20	Other Administrative Expenses	4000
11	3435.01.001.04.04.21	Supplies and Materials	200
12	3435.01.001.04.04.26	Advertisement and Publicity	100
13	3435.01.001.04.04.27	Minor Works	20000
14	3435.01.001.04.04.28	Professional Services	11000
15	3435.01.001.04.04.30	Other Contractual Services	6620
Total (A)			244290
16	5425.00.208.13.04.53	Major Work	610000
Total (B)			610000
Grand Total (A+B)			854290

**Monthly Remuneration to Contractual & Outsource Employees
(As on 01.06.2020)**

SNo.	Name of the Post	Presently Appointed	Posting		Pay/ Remuneration (In Rs.)	Total
1	Consultant	16	PB(Delhi)	11	592232	760232
			SZB (Chennai)	4	133000	
			EZB (Kolkata)	1	35000	
2	Office Assistant	21	PB(Delhi) Cont	2	58000+210600	553600
			PB(Delhi) Out.	09		
			SZB (Chennai)	4	116000	
			CZB (Bhopal)	3	87000	
			WZB (Pune)	3	82000	
3	Asst. Librarian	1	SZB (Chennai)	1	29000	29000
4	Stenographer	7	PB(Delhi) (Outsource/Cont.)	2+2	59000+53000	206000
			SZB Chennai	2	70000	
			CZB(Bhopal)		24000	
				1		
5	Legal Research Accosiate	3	PB Delhi	3	150000	150000
6	Court Master	1	CZB (Bhopal)	1	29000	29000
7	Computer Clerk	1	PB(Delhi)	1	18000	18000
8	MTS	56	PB(Delhi)	23	412252	1003744
			PB (Outsource)	0		
			SZB (Chennai)	6	107544	
			CZB (Bhopal)	10	179240	
			WZB (Pune)	7	125468	
			EZB (Kolkata)	10	179240	
9	Driver	11	PB(Delhi)	4	71696	197164
			SZB (Chennai)	2	35848	
			CZB (Bhopal)	2	35848	
			WZB (Pune)	1	17924	
			EZB (Kolkata)	2	35848	
10	Coordinator Environment Research	1	PB Delhi	1	65000	65000
11	Consultant Media	1	PB Delhi	1	75000	75000
Total		119	119			3086740

4 (1) (b) (xii)& (xiii)

(xii) *The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes*

No subsidy programmes exists as NGT is a judicial body to adjudicate the disputes for matters relating to environment.

(xiii) *Particulars of recipients of concessions, permits or authorizations granted by it*

No such recipient exists as NGT is a judicial body to adjudicate the disputes.

Details in respect of the information held by it, either in an electronic form

of its form

1. The name of the information held by it.
2. The law under which the information is held.
3. The order of the information held.
4. The nature of the information held.
5. Information regarding the organization, the Government, Registrars, etc.
6. The name of the person holding the information.
7. Case Details.
8. The date of the information held.

The information, available to or from it, is held in an electronic form

1. The name of the information held by it.
2. The law under which the information is held.
3. The order of the information held.
4. The nature of the information held.
5. Information regarding the organization, the Government, Registrars, etc.
6. The name of the person holding the information.
7. Case Details.
8. The date of the information held.

WORKING HOURS OF THE TRIBUNAL:

As per Rule 30 of the NGT (Practices & Procedure) Rules, 2011,

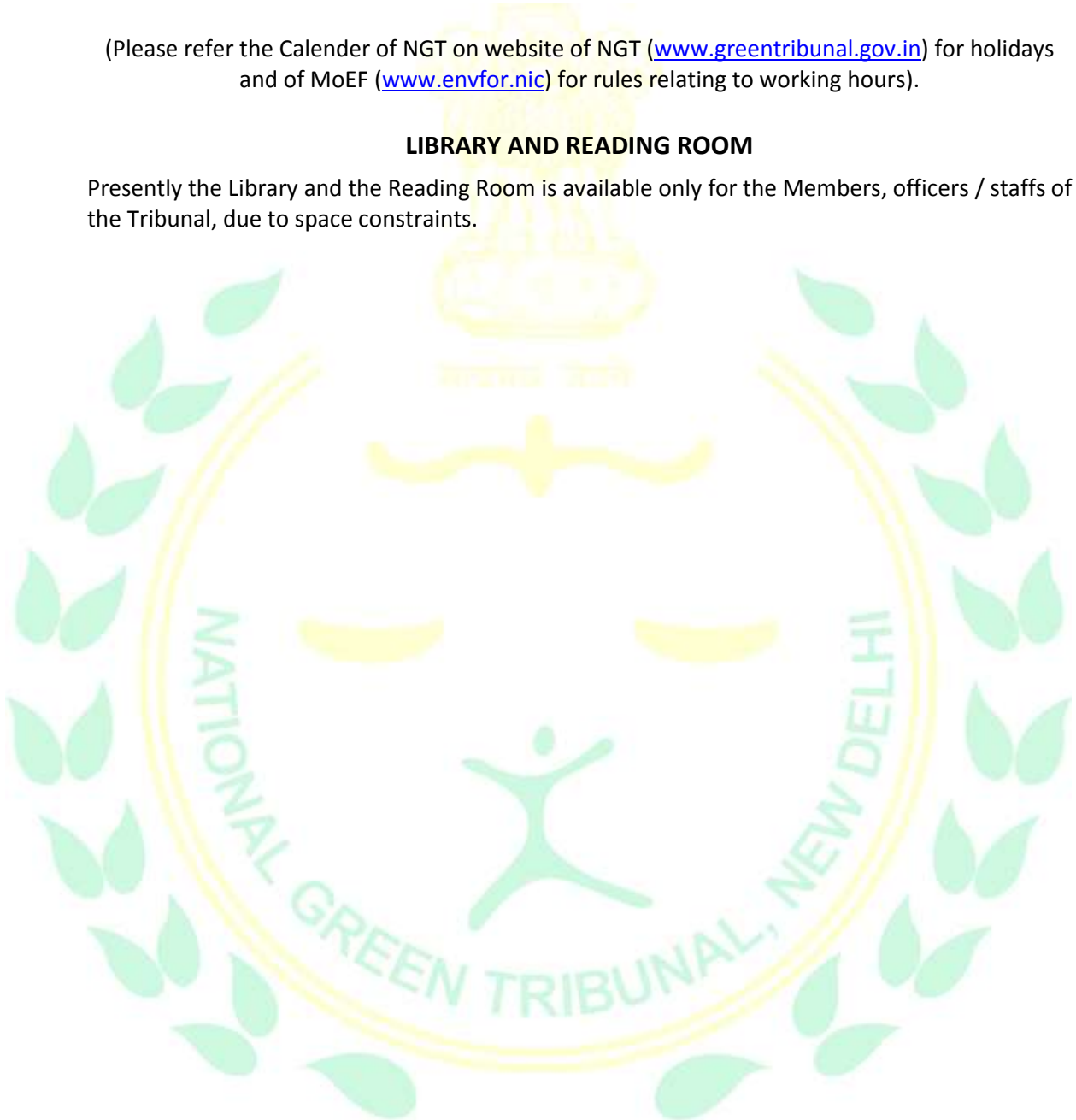
Except on 2nd Saturdays, Sundays and other Public Holidays,
the Tribunal

shall remain open from **09.30 hrs.to 17.00 hrs.** of a day.

(Please refer the Calender of NGT on website of NGT (www.greentribunal.gov.in) for holidays
and of MoEF (www.envfor.nic) for rules relating to working hours).

LIBRARY AND READING ROOM

Presently the Library and the Reading Room is available only for the Members, officers / staffs of
the Tribunal, due to space constraints.



4 (1) (b) (xvi)**The names, designations and other particulars
of the Public Information Officer****PRINCIPAL BENCH AT NEW DELHI(Faridkot House, Copernicus Marg, New Delhi-110001)**

Sl. No.	Designation	Particular of the Designated Officer
1.	First Appellate Authority	Sh. Ashu Garg, Registrar General, National Green Tribunal(PB)
2.	Nodal Officer	Dr. Sukhda Pritam, Deputy Registrar, NGT(PB)
3.	Central Public Information Officer	Mr. Mohit, Assistant Registrar, NGT(PB)
4.	Assistant Public Information Officer (Judicial Section)	Assistant(Judicial), NGT(PB)
5.	Assistant Public Information Officer (Admin. Section)	Assistant(Judicial), NGT(PB)
6.	Assistant Public Information Officer (GA Section)	Assistant(Judicial), NGT(PB)
7.	Assistant Public Information Officer (Store Section)	Assistant(Judicial), NGT(PB)
8.	Assistant Public Information Officer (Protocol Section)	Mr. Achal Sakhuja, Assistant(Judicial), NGT(PB)
9.	Assistant Public Information Officer (Library Section)	Mr. Dinesh M., Librarian, NGT(PB)
10.	Assistant Public Information Officer (Accounts Section)	Mr. Shivom Vashishtha, Accountant, NGT(PB)

WESTERN ZONE BENCH AT PUNE(New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)

1.	First Appellate Authority	Mr.Suresh Nanaji Rajurkar, Registrar, NGT,WZB, Pune
2.	Central Public Information Officer	Ms. Eliza Gupta, Assistant Judicial, NGT,WZB, Pune

CENTRAL ZONE BENCH AT BHOPAL(State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462101)

1.	First Appellate Authority	Sh. Anil Kumar Agrawal, Registrar, NGT,CZB, Bhopal
2.	Central Public Information Officer	Mr. Neeraj Kumar Sharma, Section Officer, NGT,CZB, Bhopal

SOUTHERN ZONE BENCH AT CHENNAI Kalas Mahal, Chepauk, 600106)

1.	First Appellate Authority	Tmt. S.Meena Kumari, Ld. Registrar, NGT, SZB, Chennai
2.	Central Public Information Officer	Mr. R. Ramesh, Deputy Registrar, NGT, SZB, Chennai

EASTERN ZONE BENCH AT KOLKATA (Block-III B, 3rd Floor of Finance Centre, Central Business District Action, Area-II, PO & PS, New Town,Kolkata-700157, West Bengal)

1.	First Appellate Authority	Sh. Subhayu Banerjee, Registrar, NGT, EZB, Kolkata
2.	Central Public Information Officer	Md. Rehan Patel, Assistant Judicial, NGT, EZB, Kolkata

Note: *National Green Tribunal has taken all the care and precaution at the time of preparing the RTI Manual, if any clerical/typographical discrepancy is noticed please bring it to the notice of CPIO for correction.*